GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1780
(TO BE ANSWERED ON THE 4th December 2019)

REVIVAL OF RUPSI AIRPORT IN DHUBRI, ASSAM

1780. SHRI BIRENDRA PRASAD BAISHYA

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the present status of Rupsi airport in Dhubri, Assam which comes under UDAN-II Scheme;
(b) the amount of fund sanctioned by Government under the scheme to revive the airport;
(c) whether the travellers have to face a lot of problems, as they have to travel for several hours by road from lower Assam districts to reach either of the airports, if so, the details thereof; and
(d) the reasons for delay and by when, this airport will be ready for operation?

ANSWER

MINISTER OF STATE (IC) IN THE MINISTRY OF CIVIL AVIATION

(Shri Hardeep Singh Puri)

(a) and (b): In 2nd round of bidding under Regional Connectivity Scheme (RCS)- UDAN (Ude Desh ka Aam Nagrik), RCS routes between Guwahati to Rupsi were awarded to the Selected Airline Operator (SAO). Airports Authority of India (AAI) has taken up the work for development of Rupsi airport under "Revival of unserved and underserved airports" scheme and funds for an amount of Rs. 71.63 Crore have been sanctioned by the Government for revival of Rupsi airport.

(c): The accessibility to Dhubri (Rupsi Airport) is through single lane road. Rupsi airport is situated in lower Assam and it has been developed with an aim to improve the air connectivity of lower Assam.

(d): There is no delay in the completion of the development works of the Rupsi Airport. However, RCS-UDAN operations can only be commenced once the airport is licensed. As per the provisions of the scheme, Selected Airline Operator (SAO) is to start RCS operations within six months of signing the Agreement or within sixty days of readiness of airports, whichever is later.

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